

(b) to (d) Under NRHM funds are provided to the States for engagement of medical and paramedical staff on contractual basis such as Doctors, Specialists, paramedics, ASHA etc. Actual appointment is made by the respective State governments as per their requirements. As on 31st March, 2010, 8771 General Duty Medical Officers(GDMOs), 2434 Specialists at CHCs, 17,471 Paramedics and 5,52,954 ASHAs, appointed on contractual basis are in position, as per reports received from States/UTs.

#### **Increase in cases of female foeticide**

1707. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the ever increasing incidents of female foeticide in different parts of the country adversely affecting the sex ratio creating thereby complex social problems; and

(b) if so, what effective steps are being taken to deal with them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) As per information received from National Crime Record Bureau (NCRB), the number of reported cases of foeticide were 125, 96, 73 and 107 (provisional) during the year 2006, 2007, 2008 and 2009 respectively.

(b) Pre-conception & Pre-natal Diagnostic Techniques (PC&PNDT) Act, 1994, prohibits the selection or determination of sex, before or after conception. The efforts taken by the Government under PC&PNDT Act, 1994 for its effective implementation include constitution of a National Inspection & Monitoring Committee (NIMC), creating awareness on the issue through various IEC mechanisms, sensitizing stake holders including the judiciary and public prosecutors, holding of workshops/seminars and community awareness through Auxiliary Nursing Midwife (ANM) and Accredited Social Health Activist (ASHA), as well as facility for on-line filing of Form 'F' by clinics for better implementation of the Act.

#### **Participation of private practitioners under NRHM**

1708. SHRI TARIQ ANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the projects sanctioned under the National Rural Health Mission (NRHM) for providing health facilities in Bihar;
- (b) the total amount allocated under this scheme for Bihar;
- (c) whether Government will include private practitioners under this scheme for providing health facilities in the rural areas; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) The following programmes/schemes are sanctioned under NRHM in the state of Bihar:- RCH Flexipool, NRHM Additionalities, Pulse Polio, Routine Immunisation, National Diseases Control Programme, Infrastructure Development, AYUSH related activities etc.

(b) An amount of Rs.4193.06 crore has been allocated under NRHM since the launch of NRHM.

(c) and (d) Under Family Planning and JSBY (MCH) there is a provision of private practitioners for providing health services in rural areas.

#### **Ayurved exams in regional languages**

1709. SHRI PRAKASH JAVADEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Central Institute of Indian Medicines has taken a decision to discontinue facility of appearing in Ayurved exams in regional languages;
- (b) if so, the details thereof; and
- (c) what action Government is contemplating in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) to (c) The Central Council of Indian Medicine (CCIM) with the prior sanction of the Central Government made the provision under the "Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) (Amendments) Regulations, 1989 for Ayurvedcharya courses that the medium of instruction/examination would be Sanskrit, Hindi or any recognized language.